## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/718/ (IB)/2017

NAME OF THE PETITIONER(S)

: GSN TECHNOLOGIES

NAME OF THE RESPONDENT(S)

: RAAJ INTERNET INDIA PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

FDI TK Bhaskan Shwettia Varndevan

Counsel for fespondent

## **ORDER**

Counsels representing both the parties are present. Counsel for corporate debtor submitted that the settlement talks failed and prayed for time for filing the counter. Time is enlarged at request with a direction to file the counter by giving a copy of the same to the other side before the next date of hearing. The matter is posted for final arguments. Put up on 05.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-84-(CH. MOHD SHARIEF TARIO) Member(Judicial)

bc